

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.3366
TO BE ANSWERED ON 12TH JULY, 2019**

IRREGULARITIES IN DISTRIBUTION OF ABY CARDS

3366. **DR. SWAMI SAKSHIJIMAHARAJ:**
`SHRI BHOLA SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether cases of gross negligence have been reported in card distribution under the Ayushman Bharat Yojana (ABY), if so, the details thereof;
- (b) whether ABY cards have been reported to be found in dustbins in different parts of the country including at local sub-divisional hospital in Champaran, Bihar and if so, the details thereof; and
- (c) whether the Union Government has directed the State Governments to take appropriate action against the guilty in this regard and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c) It was reported in Agra and Pilibhit District, Uttar Pradesh that in some cases cards were found to be issued to non-beneficiaries by Common Service Centres (CSCs) without following due diligence. The District Magistrates of Agra and Pilibhit Districts were directed to get a field investigation conducted.

Based on the report all Cards that were confirmed to be issued incorrectly were disabled. Further, 900 CSCs of Agra District and 3 CSCs of Pilibhit district were deactivated and FIR was lodged against the CSC Incharge. The District Manager of Pilibhit District has also been terminated.

The State Head of CSC has been directed to regularly conduct audit and monitor the CSC centres and ensure that CSCs follow the laid down guidelines to ensure that only genuine beneficiaries are enrolled under the scheme.

No such case has been reported from Bihar.